

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 252 OF 2017 &
IA NOS. 635 & 636 OF 2017**

Dated: 7th December, 2017

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

BSES Yamuna Power Limited & Anr.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Varaa Masood

Counsel for the Respondent(s) : Ms. P. Chaitanyashil for R-1

Ms. Ranjitha Ramachandran
Mr. Arvind Kumar Dubey for R-2

ORDER

Learned counsel for Respondent No.1 states that Respondent No.1 does not wish to file any reply.

List the matter on **05.02.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**